

## Annexure – 1

Name of the corporate debtor: Gigeo Construction Company Private Limited

Date of commencement of CIRP: 04th June, 2024

List of creditors as on: 27th January, 2025

Unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	M/s S.S. Fabricators & Manufacturers Private Limited	06-07-2024	9,38,93,580	50,00,000		-	-	No	-	-	-	8,88,93,580	0.30	For the shops situated at the third floor no sale deed was executed till date and the amount claimed is on the basis of Annual Statement of Rates (ASR) at Rs. 1,49,700/- per sq. mts. for 501.7693 Sq. Mts (Amounting to Rs. 7,51,14,864/-). An escalation of 25% premium is charged suo-moto without any concrete supporting documents. Hence, the claim submitted is admitted upto the extend of Rs. 50 Lakhs i.e the amount given for the shops situated at 3rd floor of Fortune Mall
	<b>Total</b>		<b>9,38,93,580</b>	<b>50,00,000</b>	-	-	-	-	-	-	-	<b>8,88,93,580</b>		